

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016  
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Dated : 10<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. ...Appellant(s)  
Vs.  
M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Kumar Mihir for R.1

Mr. Arjun Grover for R.2

Mr. Sakesh Kumar for PSERC

**ORDER**

List the matter on **25.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**